

Title: Introduction of the Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 2000.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION TECHNOLOGY (SHRI PRAMOD MAHAJAN): Sir, I beg to move for leave to introduce a Bill further to amend the Salary, Allowances and Pension of Members of Parliament Act, 1954.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Salary, Allowances and Pension of Members of Parliament Act, 1954. "

*The motion was adopted*

SHRI PRAMOD MAHAJAN: Sir, I introduce\*\* the Bill.

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\*\*Introduced with the recommendation of the president.